

127 CRM-M-10378-2020  
CRM-M-10445-2020

RAVEENA TANDON AND ORS  
VS  
STATE OF PUNJAB AND ANR

Present: Mr. Abhinav Sood, Advocate with  
Mr. Gaurav Shukla, Advocate,  
Mr. Pallav Mongia, Advocate &  
Mr. Rohit Sharma, Advocate for the petitioner.

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Notice of motion for 25.03.2020.

To be heard alongwith CRM-M-2898-2020 and other connected  
matters.

No coercive steps shall be taken against the petitioner in the  
meanwhile.

A photocopy of this order be placed on the file of other  
connected case.

(SUDIP AHLUWALIA)  
JUDGE

12.03.2020

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